

**March organised by sharia4hind**

849. SHRI TARUN VIJAY :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government had prior-information of a march to Parliament to be organised by a group 'Sharia4hind' on March 3, 2012 to press for the enforcement of Sharia in India;

(b) if so, then why did it take a complaint by some private persons to Delhi Police and investigation instructions by Delhi High Court on a P.I.L.;

(c) if not, then the reason for the failure of intelligence apparatus and what action Government proposes to take against the officials involved, if any; and

(d) whether Government contemplates to take action against the Indian organizers of the march and the people behind the website [www.sharia4hind.com](http://www.sharia4hind.com)?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) to (d) Yes, Sir. Government was aware of the march to the Parliament to be organized by a group 'Sharia4hind' on March 2-3, 2012. A case vide FIR No. 25/12 dated 28.02.2012 under section 124A, 153A, 295A of IPC and 66A of IT Act was registered on 28.02.2012 by Delhi Police at PS Parliament Street and investigation undertaken.

**Reduction in funds under MPF to states**

850. SHRI DILIPBHAI PANDYA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the funds granted under the Modernization of State Police Forces (MPF) scheme have been reduced for some States including State of Gujarat;

(b) if so, the State-wise details thereof and the reasons therefor;

(c) whether the outlay for the various States under the said scheme is very low *vis-a-vis* the PP previous year, including for Gujarat State also; and

(d) if so, the corrective measures taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) to (d) A statement indicating funds released to the States, including Gujarat, under the Scheme for Modernisation of State Police Forces (MPF Scheme) in the year 2010-11, the details of Central allocation made to States in the current financial year 2011-12 and funds release position, as on 19.03.2012, is given in Statement (*See below*).